

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

28. I.A. 736/2022

In

C.P.(IB)-1257(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Rudra Inc

V/s.

Teemper Lifestyle Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant, Mr. Nithish Bangera is present through virtual hearing.

List this matter on **17.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)